

(b) if so, the broad outlines thereof; and

(c) whether plans have been formulated in consultation with the Central Government and if not, the reaction of Government there to?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A.C. GEORGE): (a) The Indian Institute of Foreign Trade has carried out export potential surveys in some of the States but Government is not aware of any specific export development plans formulated by State Governments.

(b) and (c). Do not arise.

**Setting up of a New Financial Organisation for the Cotton Textile Industry**

2787. SHRI ARVIND M. PATEL : Will the Minister of COMMERCE be pleased to state :

(a) whether Government have ruled out the setting up of a new financial organisation for the cotton textile industry; and

(b) if so, the reasons therefor and the alternatives suggested?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) No, Sir.

(b) Does not arise.

**Revenue from income-tax and wealth-tax in Delhi**

2788. KUMARI KAMLA KUMARI : Will the Minister of FINANCE be pleased to state the total amount of Income-tax and Wealth-tax collected in Delhi in the year 1972-73 so far?

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THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K.R. GANESH): The total collection of Income-tax and Wealth-tax, in respect of the charges of Commissioners of Income-tax whose headquarters are situated in Delhi, from 1-4-1972 to 28-2-1973 is as follows:—

Income-tax	.. Rs. 80,05,54,000
Wealth-tax	.. Rs. 1,47,31,000

**Proposal to bring synthetic and mixed fabrics under Price Control system**

2789. SHRI DHARAMRAO AFZALPURKAR : Will the Minister of COMMERCE be pleased to state whether Government propose to bring synthetic and mixed fabrics under price control system and if so, the broad outlines of the proposal?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A.C. GEORGE): No Sir.

**CORRECTION OF ANSWER TO USG NO. 682 DATED 23-2-1973 RE. VISIT BY CENTRAL STUDY TEAM TO TAMILNADU**

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN): In reply to parts (b), (c) and (d) of Unstarred Question No. 682, answered in the Lok Sabha on Friday, the 23rd February, 1973, it was stated as under:—

“the Central team recommended a ceiling of Rs. 7.25 crores for the financial year 1973-74”

Whereas the correct position is as under:—

“the Central team recommended a ceiling of Rs. 7.25 crores for the current year and Rs. 7.00 crores for the financial year 1973-74”.

The typographical error is regretted.